

Ministry of Environment and Forests has constituted a Task Force to evolve a policy on “Environmentally Sound Management of mercury in Fluorescent Lamps”. A Technical Committee, constituted by this Task Force, had prepared “Guidelines for Environmentally Sound Mercury Management in Fluorescent Lamps Sector”. These guidelines propose the best practice, at various levels, such as at manufacturer’s level and include aspects relate to mercury consumption, process technology, raw mercury distillation, on-site storage, treatment, recycling and disposal of mercury bearing wastes, mercury spill management. The best practices at consumer’s level include handling of used/broken lamps, consumer awareness pertaining to collection, transport, treatment and disposal of used fluorescent lamps.

Ministry of Environment and Forests and Central Pollution Control Board have written to all the State Governments and Union Territories to encourage establishment of recycling units so that the fused Compact Fluorescent Lamps (CFLs) and Fluorescent Tube Lights (FTLs) are properly collected and the mercury is recovered and recycled scientifically and safely.

Environmental Clearance for Versova-Bandra Sea Link Project

2028. SHRI AVINASH PANDE: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has received proposal for environmental clearance for Versova-Bandra Sea Link project proposed to be construct as a faster link between Bandra and Versova suburbs of Mumbai from the State Government of Maharashtra;

(b) the current status of the clearance sought; and

(c) how much time Government expects to complete the entire procedure?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) The Maharashtra State Road Development Corporation (MSRDC) has submitted a proposal to develop a sea link from Versova to Bandra in the suburbs of Mumbai for clearance under the Coastal Regulation Zone (CRZ) Notification, 2011. The proposal was examined by the Expert Appraisal Committee (EAC) in its meeting held on 9th-10th February, 2012. The Committee sought additional information viz. details of mangrove plantation, details of public consultation, likely impacts on Marine Environment, Fishing activity, traffic at connector points along with mitigation measures. MSRDC is yet to submit this information.

Diversion of Forest Land for Owk Reservoir

2029. SHRINANDI YELLAIAH: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) the current status of the proposal of Government of Andhra Pradesh for diversion of 72.54 hectare of forest land in Kurnool division for the foreshore submergible area for Owk reservoir which is very crucial for irrigation and agricultural purposes and will benefit around one lakh people directly;

(b) the constraints being felt in according clearance to it; and

(c) by when required clearance is likely to be given?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) A proposal seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of 72.54 hectares of forest land in Kurnool division for the foreshore submergible area for Owk reservoir has been received by the Ministry of Environment and Forests (MoEF). The MoEF after examination of the proposal observed that it does not contain Survey of India Toposheet(s) (in original) indicating location and boundary of the forest land proposed for diversion and the location and the boundary of the protected area(s), if any located within 10 kilometers from the forest land proposed for diversion. The MoEF therefore, requested the State Government of Andhra Pradesh to submit the afore-mentioned Survey of India Toposheet(s). Receipt of the afore-mentioned Survey of India Toposheets is awaited from the State Government of Andhra Pradesh.

Intensification of Forest Management & NPV

†2030. SHRIMATI MAYA SINGH: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry has received a proposal from Government of Madhya Pradesh regarding the utilisation of the amount of Intensification of Forest Management and Net Present Value (NPV);

(b) if so, the present status of the proposal and whether any time limit has been fixed for finalising the proposal;

(c) whether the possibility of the hike in the expenditure of the work increases due to long time taken in the approval of the proposal; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) Yes Sir.

(b) As against the Proposals submitted by State of Madhya Pradesh in 2011-12, under Intensification of Forest Management Scheme (IFMS), Annual Work Plans of

† Original notice of the question was received in Hindi.